

O.A No. (Dy. No. 186/2008)
Mahesh Kumar Madan & Ors. vs. UOI & Ors.
Date of Order: 20.11.2008

Mr. J.S. Bhaleria, counsel for applicants.

This Original Application filed on behalf of three applicants has not yet been registered because of certain defects pointed out by the Registry.

When the case was taken up for consideration today, learned counsel for the applicants has sought permission to withdraw the O.A. with liberty to file individual O.As. Permission given. O.A. is accordingly dismissed with the liberty to the applicants to file individual Original Applications.

[Tarsem Lal]
MEMBER (A)

[George Paracken]
MEMBER (J)

nlk

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Doreek
WITS 2014
1/12

Part II and III destroyed
in my presence on 1/12/14
under the supervision of
Section Officer (1) as per
order dated 19/8/2014

Section Officer (Record)